

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

(IB)-111/PB/2017

In the matter of :

Natural Capsules Limited

.. PETITIONER

Vs.

Chemcaps Limited

... RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 13.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

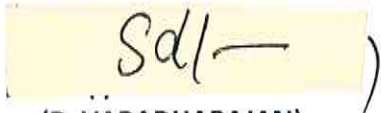
For the Petitioner /applicant :-

For the Respondent/Corporate Debtor : :-

ORDER

None appears for the petitioner even at the time of second call. In the circumstances, this Tribunal is constrained to dismiss the petition for non-prosecution.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
13.11.2017